

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. †2714  
TO BE ANSWERED ON 09.03.2026**

**Khelo India Policy - 2025**

**†2714. SHRI SURESH KUMAR KASHYAP:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :**

**(a) the special provisions made under the Khelo India Polic-2025 for sports infrastructure, coaches and talent identification for hilly States like Himachal Pradesh and Shimla Lok Sabha Constituency;**

**(b) the number of district-level sports centres, sportspersons to be identified and coaches to be trained in Himachal Pradesh during the current year and the next three years; and**

**(c) whether there is any proposal to establish an altitude-training/ winter sports centre in Shimla region in preparations for the 2036 Olympics and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS**

**[DR. MANSUKH MANDAVIYA]**

**(a) to (c) : The Khelo Bharat Niti 2025 aims at building a strong, inclusive and performance-driven sports ecosystem in India. The vision of the Niti is "Sports for Nation Building Harness the Power of Sports for Nation's Holistic Development". It includes provisions aimed at strengthening grassroots sports infrastructure and supporting early talent identification across the country, including the hilly States like Himachal Pradesh and Shimla Lok Sabha Constituency, with a focus on widening access to sporting opportunities. The policy focuses on improved access to basic**

**training facilities, dedicated sports infrastructure, and competition platforms for athletes from diverse sections of society, including women, persons with disabilities, and economically weaker groups. ‘Sports’ being a State subject, the responsibility of development of sports, including development of sports and infrastructure in the hilly areas of the country, rests with the State / Union Territory Governments. The Union Government supplements these efforts, in alignment with the National Sports Policy, through its ongoing schemes and programmes, which operates within defined guidelines and reporting frameworks.**

**However, under the Khelo India Scheme, a total of 18 Khelo India Centres (KICs) have been notified across 12 districts in Himachal Pradesh where a total of 280 athletes are being trained by Past Champion Athletes (PCAs). Specific district-wise targets for the next three years are subject to the finalized revised scheme and proposals received from the State Governments.**

**Further, under the “Creation and Up-gradation of Sports Infrastructure” component of the Khelo India Scheme (KIS) and National Sports Development Funds (NSDF), financial assistance is provided for development of sports infrastructure across the country. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under the KIS and NSDF are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>, respectively. ‘Sports’ being a State subject, the responsibility of development of sports, including strengthening of sports infrastructure, training academies and talent identification, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The schemes of this Ministry are demand-driven under which financial assistance is considered for proposals received from State/UT Governments and eligible entities based on clear criteria, including the completeness of the proposal, its technical feasibility, and the availability of funds.**

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